

Fertilizers Corporation of India (FCI).

(b) Missing targets have implications for the indigenous output/production which may be reduced.

(c) and (d) Fixation of responsibility for shortfall and taking action in this regard is the administrative jurisdiction of each Ministry/Department and corrective measures are applied to achieve the designated targets.

Reservation for SC/ST officers in ISS

4098. SHRI MURLIDHAR CHAND-

RAKANT BHANDARE:

SHRI MOHAMMED AFZAL

alias MEEM AFZEL:

DR. BALDEV PRAKASH:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether there is any provision of reservation for SC/ST Officers in promotions from JTS to STS and onwards for organised Group A Services;

(b) if not why, such reservation is proposed to be given to SC/ST ISS Officers; and

(c) whether Government would take immediate steps to remove this discrimination?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM): (a) to (c) Reservation for SC/ST Officers is required to be made in promotions from JTS to STS onwards in organised Group 'A' Services when the promotion is made on the basis of seniority subject to fitness. In promotions made on selection basis within Group 'A' to posts which carry ultimate salary of Rs. 5,700 p.m., there is no reservation but a concession is provided in that SC/ST officers who are senior enough in the zone of consideration for

promotion so as to be within the number of vacancies for which the select list has to be drawn up, would be included in that list provided they are not considered unfit for promotion. These orders are applicable to ISS also in terms of ISS Rules.

राजीव गांधी की हत्या से संबंधित वीडियो टेप का ठीक किया जाना

@4098. (क) श्रीमती सत्या बहिन: क्या योजना और कार्यक्रम कार्यालय मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विशेष जांच दल, मद्रास के कार्यालय ने 12 फरवरी, 1992 के एक पत्र में भूतपूर्व प्रधानमंत्री श्री राजीव गांधी की हत्या से संबंधित वीडियो टेप के धुंधले पड़ चके हिस्से को डिजिटल इमेज प्रोसेसिंग द्वारा ठीक करने तथा उसमें सुधार करने के लिए राष्ट्रीय सूचना विज्ञान केंद्र के अपर निदेशक की सेवाएँ प्रदान किए जाने के लिए लिखा था ;

(ख) क्या यह भी सच है कि उक्त अधिकारी ने इसके बारे में अपनी सहमति दे दी थी और उन्हें उनके विभाग के उच्चाधिकारियों द्वारा परेशान किया जा रहा है, यदि हाँ, तो इसके क्या कारण हैं ; और

(ग) उक्त कार्य में कितनी प्रगति हुई है ?

योजना और कार्यक्रम कार्यालय मंत्रालय के राज्य मंत्री और गैर-पारम्परिक ऊर्जा स्रोत मंत्रालय में राज्य मंत्री (श्री सुख राम) : (क) जी, हाँ।

(ख) और (ग) जी, नहीं। राष्ट्रीय सूचना विज्ञान केंद्र (एनआईसी) के किसी अपर निदेशक ने एस०आई०टी० मद्रास कार्यालय की सहायता करने के लिए

@पूर्वतः अतारंकित प्रश्न 4480, 19 अगस्त, 1992 से स्थानान्तरित।